

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1126
ANSWERED ON:02.03.2000
IMPLEMENTATION OF EDIBLE OIL PACKAGING (REGULATION) ORDER
TUFANI SAROJ

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the State Governments have implemented the Edible Oil Packaging (Regulation) Order; (
- (b) if not, the reasons therefor; (
- (c) the time by which they will implement the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

(SHRI V. SREENIVASA PRASAD)

(a), (b) & (c) : As per the information available, a number of State Governments, namely, Governments of Delhi, Tamil Nadu, Orissa, Karnataka and Pondicherry have started implementation of the Edible Oils Packaging (Regulation) Order, 1998 fully or partially.No time limit has been set for the States to implement the Order.